



**TRIPURA JUDICIAL ACADEMY  
KUNJABAN TOWNSHIP, AGARTALA**

**E-mail: tja.agt2014@gmail.com / Website : http://tja.tripura.gov.in**

F.14(5)-HC/TJA/2015-18/ 6137-41

Dated, Agartala, the 5<sup>th</sup> December, 2018.

**N\_O\_T\_I\_F\_I\_C\_A\_T\_I\_O\_N**

In view of the workload, pendency of the cases and nature of duty assigned, Hon'ble the Chief Justice is pleased to order that services of Sri S. Datta Purkayastha, Ld. District & Sessions Judge, West Tripura, Agartala cannot be spared at this moment to attend the Training programme at **National Judicial Academy, Bhopal** scheduled from **07.12.2018 to 09.12.2018** for the programme titled **National Seminar for Principal District & Sessions Judges on Access to Justice and Legal Aid**. His nomination for the aforesaid programme is therefore cancelled. The officer shall however be entitled to refund of the travel expenses including airfare already incurred if any.

By order,

Sd/-

(A. Paul)

Director

**Tripura Judicial Academy**

**Copy for information to:-**

1. The Principal Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice, A. Lodh, Judge, High Court of Tripura, Agartala.
3. The Director, National Judicial Academy, Bhopal. Fax- +917552696904, E-mail: [njabhopal@nja.gov.in](mailto:njabhopal@nja.gov.in) / [rgoda@nja.gov.in](mailto:rgoda@nja.gov.in)
4. Sri S. Datta Purkayastha, Ld. District & Sessions Judge, West Tripura, Agartala.
5. The System Analyst, High Court of Tripura, Agartala with request to email this letter to Sl. Nos. 03 to 04 as well as upload the Notification in the website of the High Court of Tripura and the website of Tripura Judicial Academy.

*ADY S/12*  
Director

**Tripura Judicial Academy**